

ITEM NO.111

COURT NO.4

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NOS. 786-789 OF 2003

STATE OF PUNJAB

Appellant (s)

VERSUS

MANJIT SINGH & ORS.

Respondent(s)

(With office report)

Date: 21/05/2009 These Appeals were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA

HON'BLE DR. JUSTICE B.S. CHAUHAN

(Vacation Bench)

For Appellant(s)

Mr. Kuldip Singh, Adv.

Mr. R.K. Pandey, Adv.

Mr. H.S. Sandhu, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

After hearing learned counsel for the State of Punjab, the
Court reserved its judgment.

(A.S. BISHT)
MASTER

(PHOOLAN WATI ARORA) COURT
COURT MASTER